

- (ii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification No. S.O. 102 (E), dated the 7th January, 2009, exempting levy of cess on sugar collected as duty of excise, under sub-section (3) of section 6 of the Sugar Cess Act, 1982. [Placed in Library. See No. L.T. 10816/09]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (a) Twenty-third Annual Report and Accounts of the Hindustan Vegetable Oils Corporation Limited (HVOC), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 10813/09]

Report and Accounts (2004-05/2005-06/2006-07/2007-08) of various educational societies/Missions and other bodies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table :-

1. (i) 3A copy each (in English and Hindi) of the following papers, under section 25 and sub-section (4) of Section 26 of the National Council for Teacher Education Act, 1993:-
- (a) Annual Report of the National Council for Teacher Education, New Delhi, for the year 2007-2008.
- (b) Annual Accounts of the National Council for Teacher Education, New Delhi, for the year 2007-2008, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 10658/09]
2. A copy each (in English and Hindi) of the following papers:-
- (i) (a) Annual Report of the National Bal Bhavan, New Delhi, for the year 2007-2008.
- (b) Annual Accounts of the National Bal Bhavan, New Delhi, for the year 2007-2008, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 10655/09]
- (ii) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2007-2008.
- (b) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.

- (c) Review by Government on the working of the above Sangathan.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 10475/09]
- (iii) (a) Annual Report and Accounts of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10483/09]
- (iv) (a) Annual Report and Accounts of the Assam Mahila Samata Society, Guwahati, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10486/09]
- (v) (a) Annual Report and Accounts of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10487/09]
- (vi) (a) Annual Report and Accounts of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10485/09]
- (vii) (a) Annual Report and Accounts of the Uttarakhand Mahila Samakhya Society, Dehradun, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10484/09]
- (viii) (a) Annual Report and Accounts of the State Project Office, Sarva Shiksha Abhiyan, Gangtok, Sikkim, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10855/09]

- (ix) (a) Annual Report and Accounts of the State Project Office, Sarva Shiksha Abhiyan, Gangtok, Sikkim, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10856/09]
- (x) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Kerala, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10476/09]
- (xi) (a) Annual Report and Accounts of the Ujala Society Sarva Shiksha Abhiyan, Jammu and Kashmir, for the year 2005-2006, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. 10656/09]
- (b) Annual Report and Accounts of the Ujala Society Sarva Shiksha Abhiyan, Jammu and Kashmir, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (c) Statements by Government accepting the above Report mentioned at (a) and (b) above.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. for (b) to (c) See No. L.T. 10657/09]
- (xii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Uttaranchal Sabhi Ke Liye Shiksha Parishad, Dehradun, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10488/09]
- (xiii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, State Mission Authority, Meghalaya, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10478/09]
- (xiv) (a) Annual Report and Accounts of the Axom Sarba Shiksha Abhiyan Mission, Guwahati, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10489/09]

- (xv) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education for All, Sarva Shiksha Abhiyan, Tamil Nadu, Chennai, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10480/09]
- (xvi) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Chhattisgarh, Raipur, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10857/09]
- (xvii) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Chhattisgarh, Raipur, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10858/09]
- (xviii) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Chhattisgarh, Raipur, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10479/09]
- (xix) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Bhopal, Madhya Pradesh, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned (a) above. [Placed in Library. See No. L.T. 10477/09]

I. Report and Accounts (2004-05/2005-06/2006-07/2007-08) of various Universities/Institutes/Councils and other bodies and related papers

II. Statements giving reasons for not laying the Report and Accounts (2007-08) of various educational bodies within the stipulated period

SHRIMATI D. PURANDESWARI: Sir, I lay on the Table :-

- I. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 27 of the Jamia Millia Islamia Act, 1988:
 - (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2007-2008.
 - (b) Review by Government on the working of the above University.